

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 438 of 2019

In the matter of:

VNR Infrastructure Ltd.

....Appellant

Vs.

SS Rail Works Pvt Ltd.

....Respondent

Present:

Appellant: Mr. Sumant Batra, Ms. Niharika Sharma and Mr. Pranav Gupta, Advocates for Appellant.

Respondent: Mr. Anil Kumar, Advocate for Respondent.

With

Company Appeal (AT) (Insolvency) No. 440 of 2019

In the matter of:

VNR Infrastructure Ltd.

....Appellant

Vs.

CSTE/ Const. & Ors.

....Respondents

Present:

Appellant: Mr. Sumant Batra, Ms. Niharika Sharma and Mr. Pranav Gupta, Advocates for Appellant.

Respondents: Mr. Rajeshwar Singh, Advocate for Respondent No. 1 & 3.

Ms. Akriti Dhawan, Advocate for Respondent No. 2.

With

Company Appeal (AT) (Insolvency) No. 444 of 2019

In the matter of:

**VNR Infrastructure Ltd. Through its liquidator T.S.N.
Raja**

....Appellant

Vs.

Rama Raghava Reddy

....Respondent

Present:

**Appellant: Mr. Sumant Batra, Ms. Niharika Sharma and Mr.
Pranav Gupta, Advocates for Appellant.**

Respondent: Ms. Aakriti Dawan, Advocate for Respondent.

With

Company Appeal (AT) (Insolvency) No. 567 of 2019

In the matter of:

VNR Infrastructure Ltd.

....Appellant

Vs.

The Chief Engineer

....Respondent

Present:

**Appellant: Mr. Sumant Batra, Ms. Niharika Sharma and Mr.
Pranav Gupta, Advocates for Appellant.**

Respondent:

ORDER

27.02.2020: These appeals which are connected matters, be listed before a Bench of which one of us, Shri V.P. Singh, Member (Technical) is not a Member, subject to the approval of Hon'ble Chairperson.

Matters to come up on **24th March, 2020.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

ha/nn